CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 310/97

Friday, this the 24th day of September, 1999.

CORAM:

HON'ELE MR AM SIVADAS, JUDICIAL MEMBER
HON'ELE MR JL NEGI, ADMINISTRATIVE MEMBER

C. Sornam Pillai,
Retd, Office Superintendent,
Signal & Telecommunications Branch,
Southern Railway, Palakkad,
Now residing at: Kothayar Thittu Street,
Suchindram, Nagarcoil,

... Applicant

By Advocate M/s Santhosh & Rajan

۷s.

- 1. Union of India represented by The General Manager, Southern Railway, Madras.
- 2. The Chief Personnel Officer, Southern Railway, Madras.
- The Divisional Personnel Officer, Southern Railway, Palakkad.

... Respondents

By Advocate Mr. K. Karthikeya Panciker

The application having been heard on 24.9.99, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

Applicant seeks to quash A-10, to declare that he is entitled to step up his pay on par with the pay of his junior Sri. K.M. Varghese with effect from 1.11.1990 and to direct the respondents to step up his pay on par with the pay of his junior and grant arrears and revised pensionary benefits.

2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to



permit the applicant to submit a representation to the 2nd respondent for redressal of his grievance. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

- 3. Accordingly, the applicant is permitted to submit a representation to the 2nd respondent within two weeks from today. If such a representation is received, the 2nd respondent shall consider the same and pass appropriate orders within three months from the date of receipt of the representation.
- 4. O.A. is disposed of as above. No costs.

 Dated this the 24th day of September, 1999.

J.L.NEGI ADMINISTRATIVE MEMBER

A.M. SIVADAS JUDICIAL MEMBER

n**v** 24999

LIST OF ANNEXURES REFERRED TO IN THIS ORDER

Annexure A-10:

True copy of the order No.J/P.O.A.31/96 dated 19.2.96 of the 3rd respondent.